

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 09th day of January 2024 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 445/2023 For Exemption IA No. 1378/2023 For Stay IA No. 1379/2023	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & Anr.	Mr. Satish Rai	
2	Comp App (AT) (CH) (Ins) No. 449/2023 Delay in representation IA No. 1396/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023	Directorate of Revenue Intelligence Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors.	Mr. Sundareswaran	
3	Comp App (AT) (CH) No. 94/2023 For Condone Delay IA No. 1376/2023 For Exemption IA No. 1191/2023 Delay in refileing IA No. 1192/2023	Tajinder Singh Bhathal Vs MRF Limited & 2 Ors.	Mr. Agam H Maloo	
4	Comp App (AT) (CH) (Ins) No. 438/2023 For Exemption IA No 1348/2023 For Condone Delay IA No. 1350/2023 For Stay IA No. 1351/2023 Leave to file IA no. 1347/2023 Delay in representation IA No. 1343/2023	The Regional Provident Fund Commissioner and Recovery Officer Vs Mr. Maligi Madhusudhana Reddy, RP of Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd.	Dr. S Vidya	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	IA No. 1014/2023 (Recall) in Comp App (AT) (CH) (Ins) No.159/2023 For Stay IA No.527/2023 For Clarification IA No. 967/2023	D Srinivasa Rao Vs Stressed Assets Stabilization Fund & Anr.	Mr. D Srinivasa Rao	Mr. T Ravichandran

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of M/S Barasat- Krishnagar Xpressways Ltd Vs State Bank Of India And Anr.	Mr. Sandeep Bajaj	Mr. R Sugumaran- R1 Ms. MS Mano Ranjani- R2
7	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Mr. Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
8	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Mr. Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
9	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Mr. Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
10	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D

11	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors.	Mr. SP Srinivasan	Mr. NP Vijaykumar- R2
12	Comp App (AT) (CH) No. 57/2023 For Condone Delay IA No. 1132/2023 To dispense with IA No. 678/2023 For Stay IA No. 677/2023 Delay in representation IA No. 674 & 676/2023 Leave to file IA No. 675/2023	The Tamil Nadu Sugarcane Farmers Association Vs Mr. Ramakrishnan Sadasivan	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj
13	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881, 882 & 883/2022 To Dispense with IA No.884/2022	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr	Mr. Abishek Jenasenan	Mr. Thriyambak J Kannan- R2
14	Comp App (AT) (CH) (Ins) No. 126/2023 For Stay IA No. 427/2023	P A Ahammed Vs Dhanlaxmi Bank Ltd. & Anr.	Mr. M Gireesh Kumar	Mr. PV Vinod- R1

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	TA (AT) No. 275/2021 (CA (AT) No. 54/2020 For Stay IA No. 869/2020)	AI-Sami Agro Products Pvt. Ltd. & 6 Ors. Vs Mrs. DuanHongli & Anr.	Mr. Aaditya A Pande	M/s Hussein & Co

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No.298/2022 For Stay IA No.617/2022, For Exemption IA No.618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam & Anr. WITH	Ms. Abitha Banu	M/s. AK Mysamy & Associates- R1

17	Comp App (AT) (CH) (Ins) No.313/2022 For Exemption IA No. 661 & 662/2022, For Stay IA No. 663/2022	Phoenix ARC Private Limited Vs Balakrishnan Venkatachalam & Anr.	Ms. Abitha Banu	M/s. AK Mysamy & Associates- R1
18	Comp. App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid Corporation of India Ltd Vs Aster Private Limited & 3 Ors WITH	M/s Paul & Paul J Hudson Samuel & Partners	Mr. JVL Bharathi R1 Ms. Dhivya Kumar- R2 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju- R4
19	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Private Limited & Anr	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi- R1 M/s. Sivakumar & Suresh- R2
20	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors WITH	Mr. T.K. Bhaskar	Mr. Rajesh Ranjan- R1-R6 Mr. Kushagra Pandit- R7, R8 & R10, R11
21	Comp App (AT) (CH) No.1/2022 For Direction IA No.192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. Anant Merathia	Ms. Kriti Mewar- R1, R2, R7 & R11 Mr. T.K. Bhaskar- R3 Mr. Kushagra Pandit- R4, R5, R8 & R10
22	TA (AT) No. 212/2021 (CA (AT) (Ins) No.116/2020) For Direction IA No. 1213/2023	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs Employees State Insurance Corporation Rep. By Its Regional Director & 2 Ors.	Mr. Aravind C	Mr. Sourabh Chadda
23	Comp. App (AT) (CH) (Ins) No. 279/2021 For Condone Delay IA No. 602/2021 To Dispense With IA No. 601/2021 For Stay IA No. 603/2021 To Implead IA No. 850/2022	Regional Provident Fund Commissioner Vs Shri Bijoy Prabhakaran Pulipra RP	Mr. K. Ramu & R. Vishnu	Mr. Bijoy P Pulipara

24	Comp App (AT) (CH) (Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors	Mr. Ravi Rajagopalan	
25	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas & 2 Ors Vs Mr. Sasitharan Ramaswamy	Dr. KS Ravichandran Ms. Manjula Devi	M/s Ramalingam & Associates
26	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd.	Mr. R Parthasarathy	Mr. Udian Sharma
27	Comp App (AT) (CH) (Ins) No. 110/2022	Radico Khaitan Ltd Vs Mr. Shivadutt Bannanje & 5 Ors. WITH	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 Ms. P Chitra Nirmala- R2-R4
28	Comp App (AT) (CH) (Ins) No. 117/2022 For Stay IA No. 276, 874/2022 & 75/2023	Radico Khaitan Limited Vs Mr. Shivadutt Bannanje & 4 Ors	Mr. NP Vijay Kumar	Mr. TK Bhaskar- R1 & R2 Ms. P Chitra Nirmala R3-R5
29	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran Liquidator of Sai Regency Power Corporation Pvt. Ltd.	Mr. Srinath Sridevan	M/s. J Sagar Associates Mr. Vinod Kumar
30	Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Interim Relief IA No.432/2022 For Directions IA No. 435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022 To implead IA No. 847/2022	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan Mr. Abhishek Anand (For Impleadment)

2.00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreeshha Merla, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 364/2023 For Stay IA No. 1116/2023 For Condone Delay IA No. 1315/2023	Mr. A Rajendra, Ex- Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors. WITH	Ms. Harshini Jhothiraman	Ms. Disha Parekh- R1 Ms. Neha Bhosale- R2-R4 Mr. Kumar Anurag Singh- R5
2	Comp App (AT) (CH) (Ins) No. 365/2023 For Stay IA No. 1117/2023 To dispense with IA No. 1118/2023 For Condone Delay IA No. 1316/2023	Mr. A Rajendra, Ex- Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors.	Ms. Harshini Jhothiraman	Ms. Disha Parekh- R1 Ms. Neha Bhosale- R2-R4 Mr. Kumar Anurag Singh- R5
3	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C & Anr WITH	Mr. Pawan Jabakh	Ms Jayanthi K Shah-R1
4	Comp App (AT) (CH) (Ins) No. 295/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah-R1 Mr. S Ramesh- R2
5	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 Leave to file IA No. 342/2023 For Exemption IA No. 340/2023 To implead IA No.380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh

6	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No. 252/2022 For Direction IA No. 784/2022 To Implead IA No.314,1031/ 2022 Urgent Hearing IA No.1024/2022	Sheena Adarsh Vs The Punjab National Bank & Anr WITH	Mr. Rohan Rajasekaran	M/s NVS & Associates- R1 Mr. VV SivakumarR2
7	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing IA No. 20/2022	S. Rajendran Vs South India Hotels Private Limited & 8 Ors WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. N.V. Prakash- R9
8	Comp App (AT) (CH) (Ins) No.01/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Addittional docs. IA No. 3/2022 For Urgent Hearing IA No. 1022/2022 To implead IA No. 1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi- R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh- R10 Mr. NV Prakash- R11

Copy to:

By the order of Hon'ble Member (Judicial)
-sd/-
Deputy Registrar, Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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